

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 7th March, 2016

Time : 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 93/2016	Sukhpal Singh Daiya Vs. Ghaziabad Development Authority (GDA) & Anr.	Mr. Sukhpal Singh Daiya, Applicant in person
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani & Mr. Ishaan Chawla, Advs. for R-7
3.	Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1, 2, 6 & 7 Mr. Gaurav Agrawal, Adv. for R-4 & 5 Mr. A. K. Prasad, Adv. for R-9 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB
4.	Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015)	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. H. S. Phulka, Sr. Adv. with Mr. Tarunvir Singh Khehar, Adv. for R-1 & 7 Mr. Abhishek Yadav, Adv. for R-2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-3 Mr. B. V. Niren, Adv. for R-5 Mr. Biraja Mahapatra, Adv. for R – 6 Mr. Krishan Kumar Singh, Adv. for MoEF
FOR HEARING			
5.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjeev K. Gulati, Adv.

6.	Original Application No. 177/2015 (M.A. No. 46/2016)	Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. J. S. Attari, Sr. Adv. with Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
7.	Original Application No. 263/2015 (M.A. No. 1287/2015)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv.

Date : 7th March, 2016
Time : After the above Bench

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

FOR HEARING			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR HEARING			
1.	Appeal No. 06/2012 (PH)	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellants Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Yogmaya Agnihotri, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
2.	Original Application No. 24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25 Mr. Bhupinder Kumar, LA for CPCB
3.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal, Adv. for R – 4 Mr. Wasim Beg, Adv. Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB

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